

VACANCY CIRCULAR

It is proposed to fill up the posts of Section Officer in the National Green Tribunal (to be filled up at its Principal Bench at New Delhi and at Zonal Benches at Chennai) purely on deputation basis:-

Sl. No.	Name of the post	No. of Posts	Pay Band	Grade Pay
1.	Section Officer	8 (7 for Principal Bench at New Delhi, 1 for Southern Zone Bench at Chennai)	Pay Band-2 Rs. 9,300-34,800/-	Rs. 4,800/-

Education & Other Qualification:

S.N.	Name of the post	Education & Other Qualification
1.	Section Officer PB-2 Rs. 9,300-34,800/- (GP-4800)	In case of deputation:- Officers possessing a Bachelor degree in law from a recognized university and holding (a) Analogous post on regular basis in Central Government or State Government or Courts or Tribunals, OR (b) post in Central Government or State Government or Courts or Tribunals, with 6(six) years regular service in PB-2 (Rs. 9300-34800), Grade Pay – Rs. 4200/- i.e. Level-6 in the Pay Matrix. Essential – Knowledge in Computer operation.

- The number of the posts may vary depending upon the work load.
- The details of the posts along with eligibility criteria required for each category of posts are also available on Ministry of Environment, Forests and Climate Change's website www.moef.nic.in. The appointment will be made on deputation basis. The appointment of the officials on deputation, will be regulated as per O.M. No. 6/8/2009-Estt(Pay II) dated 17.06.2010 issued by Department of Personnel and Training, as amended from time to time. The maximum age of the applicant should not be more than 56 years on the closing date of the application.
- The application on the prescribed proforma, complete in all respects, accompanied by photocopies of ACRs for the last five years, Vigilance Clearance Certificate & Integrity Certificate, may be sent to "The Registrar General, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi-110001", through proper channel latest by 20th February, 2018.

(Mukesh Kumar Gupta)
Registrar General
National Green Tribunal
Tel. -23043508

Copy to:-

- All the Ministries/Departments of the Government of India.
- Registrars of Supreme Court and All the High Courts.
- Registrars of all Tribunals.
- Chief Secretaries of all States.
- Office of Controller General of Accounts/Controller General of Defence Accounts/Comptroller & Auditor General of India
- Ministry of Environment, Forests and Climate Change (With request to upload it on the website of MoEF& CC and forward it to Department of Personal and Training for display on website of DoPT.
- Website and Notice Board of National Green Tribunal
- All the Zonal Benches of NGT at Chennai, Bhopal, Pune and Kolkata(with a request that this notice may be circulated in all the District Courts of Adjoining Districts and all other Central Govt. Officers located at Chennai, Pune, Bhopal and Kolkata)(Action taken in this regard may also be intimated to Principal Bench)
- All the Tribunals in the NCR.
- All the District Courts in the NCR.

Note:-

No objection for applying to the above post shall be given in individual cases, subject to the orders from the Honourable the Acting Chief Justice.

(By Order)
G. K. Katti
Assistant Registrar (H/G)

NATIONAL GREEN TRIBUNAL(PRINCIPAL BENCH)

Faridkot House, Copernicus Marg, New Delhi-110001

APPLICATION FORM FOR APPOINTMENT ON DEPUTATION BASIS

(Proforma for application for the post of Section Officer)

Note: (i) *The application should be forwarded through proper channel/ the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.*

(ii) *Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.*

Post Applied For.....

1. Name
(in block letters)

.....

2. Fathers Name

.....

3. Bench

.....

(Please state your preference for Benches viz. Delhi, Bhopal, Chennai, Pune, Kolkata)

4. Postal Address

.....
.....
.....

Contact No.
(Mobile & Landline)

.....

5. Permanent Address

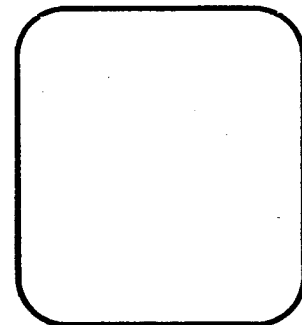
.....
.....
.....

(Alternative Contact No.)

.....

6. E-mail id

.....



7. Fax No. :

8. Date of Birth :

(Mention age as on
30.07.2016)

Years	Months	Days
<input type="text"/>	<input type="text"/>	<input type="text"/>

9. Date of Superannuation :

10. Present Post :

11. Present Pay Band/
Grade Pay :

12. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

13. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

14. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/Deputation)	Scale of Pay/Basic Pay/Pay Band with Grade Pay*	Nature of Duties
		From	To			

*Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)

15. In case the present employment is held on deputation, please state

a) The date of initial employment :

b) Period of appointment on deputation with address:

.....
.....

c) Name of parent office/organization to which you belong

.....
.....

16. Details of proficiency in computer (Please enclose Certificate for Computer Training Course of at least 6 months duration from a recognized institution)

.....

17. Shorthand Speed : N.A.

19. Whether belong to SC/ ST/ OBC/ PH/ Ex-Serviceman :

20. Any Other Information

21. Please state briefly how you find yourself eligible and suitable for the appointment as in the NGT

DECLARATION

22. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

23. That I fulfill the requisite conditions in terms of age, Pay Band & GP, regular service, and other qualification for the post applied for i.e.

Date:.....
(Signature)

Place:.....

Recommendation of competent authority

- (i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed.
- (ii) There is no vigilance case pending or contemplated against the officer.
- (iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of offer.

(Signature of competent authority)